

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

MA No. 647/2013 in CP No.22/2012 in OA No.556/1995
Date of Order : 20.09.2013



Between:

The General Manager, Ordnance Factory,
Yeddu-mailaram-502 205, Medak District,
Andhra PradeshApplicant/Respondent

A N D

R.Ramu S/o Damodar, aged about 48 years,
Unemployee, R/o H.No.22/A, Subba Rao Colony,
Picket, Secunderabad.Respondent/Applicant

Counsel for the Applictant : Mr.G.Jayaprakash Babu, Sr.CGSC
Counsel for the Respondent : Mr.N.Ramesh

CORAM :

HON'BLE Mr. JUSTICE P.SWAROOP REDDY, JUDICIAL MEMBER
HON'BLE MR.P.K.BASU, ADMINISTRATIVE MEMBER.

(Oral Order per Hon'ble Mr. Justice P.Swaroop Reddy, Member (J))

Compliance report and the material with regard to the same viz., letter
No.07/034/LB/OFPM dated 10.09.2013 and letter No.15/1011/LELGA/
OFMK/VLC/2013 dated 13.09.2013 are filed. Hence MA No.647/2013 and
CP No.22/2012 are closed. No order as to costs.

प्रमाणित ग्रात
CERTIFIED TRUE COPY

केस संख्या
CASE NUMBER MA 647/13 CP 22/12 OA 556/95
निर्णय का समय
DATE OF JUDGEMENT 20.9.13
गणि तरीका किया गया दिन
COPY MADE READY ON 26.9.13

V. Gopal
अधिकारी अधिकारी / न्यायालय अधिकारी
Court Officer / Court Officer
केन्द्रीय अधिकारी अधिकारी
Central Administrative Tribunal
हैदराबाद न्यायालय/Hyderabad Bench